

- (vi) regulation of fishing by foreign vessels in the Exclusive Economic Zone. For this purpose, 'The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981' has come into force with effect from 2nd November, 1981 ;
- (vii) establishment of Fish Farmers' Development Agencies at district levels for development of aquaculture ;
- (viii) construction of commercial size Fish Seed Farms and hatcheries in States ;
- (ix) development of brackishwater fish and prawn farming in maritime States/U.Ts. and utilisation of saline lands in certain land locked States ;
- (x) development of resources for enhancing fish production ; and
- (xi) establishment of trout hatcheries for supporting trout culture on commercial scale.

(b) Foreign exchange earned by exporting fish and fish products is as follows :

Year		Foreign Exchange (Rs. in crores)
1982	...	342.24
1983	...	362.32
1984	...	385.50

(c) The National Commission on Agriculture envisaged a production level of 80 lakh tonnes from marine, inland and brackishwater sectors by the year 2000 AD. The annual production for the year 1984 has been estimated at 28.40 lakh tonnes.

Population covered by Fair Price Shops

3962. SHRI S. KRISHNA KUMAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the percentage of population covered under the Fair Price Shops in the country ;

(b) the number of Fair Price Shops in urban and rural areas ; and

(c) the percentage of performance of different States in achieving the norms prescribed by the Central Government ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) The entire population in the country has been covered by fair price shops.

(b) The total number of fair price shops in the country is reported to be 3.19 lakhs as on 31st March, 1985. Out of this, about 2.48 lakhs fair price shops are in rural areas.

(c) The Central Government has advised the States/Union Territories to try to achieve the norm of one fair price shop for every 2000 persons. On the basis of population figures of 1981 census, 15 States/Union Territories have achieved this norm. In the remaining 16 States/Union Territories the norm has not yet been achieved and the percentage of shortfall ranges from 3% to 51%.

Implementation of TRYSEM

3963. SHRI KALI PRASAD PANDEY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government are aware of the uneven implementation of the programme for Training of Rural Youth for Self-Employment (TRYSEM) by State Governments ;

(b) whether in view of this, Government propose to undertake in-depth review of the existing training arrangements and the Syllabi prescribed by various training institutions ; and

(c) if so, the details in this regard ?